

भारत सरकार  
GOVERNMENT OF INDIA

# दिल्ली राजपत्र

## Delhi Gazette

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भाग IV  
PART IVराष्ट्रीय राजधानी राज्य क्षेत्र दिल्ली सरकार  
GOVERNMENT OF THE NATIONAL CAPITAL TERRITORY OF DELHIमहिला एवं बाल विकास विभाग  
अधिसूचना  
दिल्ली, 26 दिसम्बर, 2023

एफ. सं. 61(1994)/पॉक्सो कोर्ट अधिसूचना/डीडी(सीपीयू)/डीडब्ल्यूसीडी/2023-24/15641-74.—बाल अधिकार संरक्षण आयोग अधिनियम 2005 (2006 का 4) की धारा 25 के तहत प्रदत्त शक्तियों के प्रयोग में, गृह मंत्रालय, भारत सरकार के दिनांक 15 जनवरी, 2008 के एसओ 92 (अ) के अंतर्गत, माननीय मुख्य न्यायाधीश, दिल्ली उच्च न्यायालय की सहमति और उपराज्यपाल, राष्ट्रीय राजधानी क्षेत्र दिल्ली के एतद् द्वारा यौन अपराधों से बच्चों का संरक्षण अधिनियम, 2012 की धारा 28 के तहत बच्चों के खिलाफ अपराधों के मुकदमों से संबंधित, सीवीआई द्वारा दायर मामलों से निपटने के लिए निम्नलिखित अदालतों को उनके स्वयं के कार्य के अलावा विशेष अदालतों के रूप में नामित किया जाता है:

1. विशेष न्यायाधीश न्यायालय (पीसी अधिनियम) (सीवीआई)-01, राज्ज एवेन्यू कोर्ट कॉम्प्लेक्स, दिल्ली।
2. विशेष न्यायाधीश न्यायालय (पीसी अधिनियम) (सीवीआई)-02, राज्ज एवेन्यू कोर्ट कॉम्प्लेक्स, दिल्ली।

राष्ट्रीय राजधानी क्षेत्र दिल्ली उपराज्यपाल के  
आदेश से और उनके नाम पर,  
विनोद पी. कावले, आईएस नच्चिव

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DELHI GAZETTE : EXTRAORDINARY

PART IV]

DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT  
NOTIFICATION

STC

Delhi, the 26th December, 2023

F. No. 61(1994)/POCSO Court Notification/DD(CPU)/DWCD/2023-24/15641-74. —In exercise of the powers conferred under Section 25 of the Commissions for Protection of Child Rights Act 2005(4 of 2006) read with S.O. 92(E) dated the 15<sup>th</sup> January, 2008 of Ministry of Home Affairs, Government of India and with concurrence of Hon'ble Chief Justice and Hon'ble Judges of High Court of Delhi, the Lt. Governor of National Capital Territory of Delhi hereby designate the following courts as Special Courts to deal with the cases filed by CBI, relating to trial of offences against children, under Section 28 of Protection of Children from Sexual Offences Act, 2012, in addition to their own work, namely:-

1. Court of Special Judge (PC Act) (CBI)-01, Rouse Avenue Court Complex, Delhi.
2. Court of Special Judge (PC Act) (CBI)-02, Rouse Avenue Court Complex, Delhi.

By Order and in the Name of Lt. Governor of the  
National Capital Territory of Delhi,

VINOD P. KAVLE, IAS Secy.

**HIGH COURT OF DELHI : NEW DELHI**

Sher Shah Road, New Delhi

No. \_\_\_\_\_/D-1/Gaz- 1A/DHC/2024

Date: \_\_\_\_\_

From :

The Registrar General,  
High Court of Delhi,  
New Delhi-110003

To,

The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI)  
Rouse Avenue Courts Complex,  
New Delhi.

**Sub: Notification of Special POSCO Court at Rouse Avenue Court Complex for trial of POSCO Act cases investigated by CBI-reg.**

Sir,

I am directed to forward herewith a copy of notification F.61(1994)/POSCO Court Notification/DD (CPU)/DWCD/2023-24/15641-74 dated 26.12.2023 regarding designation of the Court of Special Judge (PC Act) (CBI)-01 and Court of Special Judge (PC Act) (CBI)-02 as Special Courts to deal with the cases filed by CBI, relating to trial of offence against children, under Section 28 of Protection of Children from Sexual Offences Act, 2012, in addition to their own work, issued by Department of Women and Child Development for information and necessary action.



Yours sincerely,

(Dileep Namrani)  
Assistant Registrar (Gaz-IA)  
For Registrar General

Endst. No. <sup>2356</sup>\_\_\_\_\_/D-1/Gaz- 1A/DHC/2024

Date: 09/04/2024.

Copy for information to the Principal District & Sessions Judge (HQ.), Tis Hazari Courts Complex, Delhi-110054.

Judl. Bx  
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(Signature)  
Assistant Registrar (Gaz-IA)  
For Registrar General

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

No. 25436-25447/Power/Gaz/2024

Dated 13.04.2024

**Sub:- Notification of Special POCSO Court at Rouse Avenue Court Complex for trial of POCSO Act cases investigated by CBI.**

**Copy forwarded for information and necessary action to:-**

1. The AO(J)/Branch In-Charge, Filing Branch (Central), E-Sewa & Suvidha Kendra, General Branch, Computer Branch, Library (Central) Tis Hazari Courts, Delhi.
2. The O/o CMM, Central District, Tis Hazari Courts, Delhi.
3. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
4. The PS/Reader/Ahmad to Ld. Principal District & Sessions Judge (HQs).
5. The Website Committee (Hindi/English) Tis Hazari Courts, Delhi.
6. The R&I Branch (Central) for uploading on Layers.

(Signature)  
(RAVINDER BEDI)

District Judge (Commercial Court)  
Officer In-Charge, Judicial Branch (Central)  
For Principal District & Sessions Judge (HQs),  
Delhi